# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRYAND DAIRYING DEPARTMENT OF FISHERIES

## LOK SABHA

UNSTARRED QUESTION NO. 2068 TO BE ANSWERED ON 1<sup>ST</sup>AUGUST, 2023

### **National Scheme of Welfare of Fishermen**

## 2068. SHRIMATI VANGA GEETHA VISWANATH:

SHRI MADDILA GURUMOORTHY:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of fishermen covered under the National Scheme of Welfare of Fishermen along with claims received and settled during the last three years, State-wise;
- (b) whether it is true that there is a lack of understanding of the concept of insurance amongst the stakeholders in the fisheries sector;
- (c) whether the Government has any proposal to increase the insurance amount in case of death or injury of the fishermen; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **ANSWER**

# THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and (a) to (d): Dairying, Government of India under the sub-component on Insurance to fishers of Pradhan Mantri Matsya Sampada Yojana (PMMSY) provides Group Accident Insurance Scheme(GAIS) coverage to fishers across the Country. This insurance coverage provided under the PMMSY includes (i) Rs.5,00,000/- against accidental death or permanent total disability, (ii) Rs.2,50,000/- for permanent partial disability and (iii) hospitalization expenses in the event of accident for a sum of Rs. 25,000/-. The State-wise details of Insurance claims received and settled during the last three years from 2020-21 to 2022-23 is at Annexure. Besides, all states/UTs are well aware of the implementation of Group Accident Insurance Scheme and the fishers are enrolled based on the finalized number of fishers and database provided by respective State/UTs fisheries department. Besides, to disseminate the information and knowledge about benefits available under GAIS, awareness campaign through outreach programs are regularly conducted with the State Governments/ UTs and other stakeholders. Further, Insurance coverage under PMMSY has already been enhanced to Rs.5 lakh from existing Rs.2 lakh against accidental death or permanent total disability while Rs.2.50lakh from existing Rs.11akh against accidental permanent partial disability.

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### Annexure-I

Statement referred to in reply of Lok Sabha unstarred Question No 2068put in by Smt. Vanga Geetha Viswanath and Shri Maddila Gurumoorthy, Honourable Member of Parliaments for answer on 1<sup>st</sup>August, 2023 regarding 'National Scheme of Welfare of Fishermen': State-wise details of Insurance claims received and settled during last three years under the PMMSYscheme

Sl	Name of the	2021-22		2022-23	
No	State/UT	(26.07.2021 to		(26.07.2022 to	
		25.07.2022)		25.07.2023)	
		Claim	Claims	Claim	Claims
		proposals	Settled	proposals	Settled
		received		received	
1	Andaman &	1	0	2	0
	Nicobar Is				
2	Assam	2	2	1	0
3	Bihar	2	0	0	0
4	Chhattisgarh	0	0	4	0
5	Gujarat	1	0	10	0
6	Himachal Pradesh	3	3	0	0
7	Jammu & Kashmir	2	0	0	0
8	Jharkhand	0	0	1	0
9	Karnataka	1	0	0	0
10	Lakshadweep	0	0	1	0
11	Madhya Pradesh	0	0	1	0
12	Odisha	18	6	11	0
13	Puducherry	15	5	6	0
14	Rajasthan	0	0	1	0
15	Telangana	220	171	193	70
16	Tamil Nadu	140	92	73	15
17	Uttar Pradesh	0	0	1	1
	TOTAL	405	279	305	86

<sup>\*</sup>During 2020-21, claim proposal and claim settled are NIL as the GAIS scheme implementation commenced from 26-7-2021

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